

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 283 of 2013**

**Dated : 14<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generating & Distribution  
Corporation Ltd.**

... **Appellant(s)**

**Versus**

**PPN Power Generation Co. Pvt. Ltd. & Anr. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam  
Counsel for the Respondent(s): Mr. Rahul Balaji  
Mr. Senthil Jagadeesan  
Mr. Govind Manoharan

**ORDER**

Admit. Issue notice. Mr. Rahul Balaji takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 20.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

As agreed by the learned counsel for the parties, post the matter for hearing before the Chennai Circuit Bench on **20.12.2013**. In the meantime, Pleadings be completed.

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**